

HIGH COURT FOR THE STATE OF TELANGANA

TENDER NOTIFICATION

ROC.No.1326/2026-CPS

Sealed quotations are invited from reputed firms for undertaking on-site Annual Maintenance of Fifty (50Nos.) of All-in-One Desktops (i5 processor) and Fifty (50Nos.) of Desktops (i7 processor) of the High Court for the State of Telangana.

ANNEXURE - I

Parameter	Description of Specifications
Make & Model	HP ProOne 440 G9 AIO
Chassis	PC & Monitor integrated in one chassis
Chipset	Commercial Class Intel® Q670 Chipset
Processor	Intel® 12th Generation Core i5-12500T Processor; vPro Enabled
Memory	8 GB DDR4-3200 Memory; expandability up to 64 GB with 2 DIMM Slots
Storage	512 GB PCIe NVMe SSD
Graphics	Intel® UHD Graphics 770
Audio	Integrated audio controller with internal stereo speaker of at least 2 × 2W
Networking	Integrated Intel® Ethernet I225-T1 Gigabit Ethernet; Intel® Wi-Fi 6E AX211 802.11ax 2×2 with Bluetooth® M.2 Combo
Ports	Video: 1 Display Port, 1 HDMI; USB: 2 USB 3.2 Gen 1, 2 USB 3.2 Gen 2, 1 USB Type-C 3.2 Gen 2
Slots	2 M.2 PCIe for WLAN & Storage; 1 SATA port
Bays	1 Internal Bay
Keyboard	USB Wired Keyboard
Mouse	USB Optical Wired Mouse
Power Supply	120-230 W with 88% average efficiency or better
Volume	As per OEM
Security	Hardware-based endpoint security controller TPM 2.0; integrated intrusion sensor; support for chassis cable lock devices; drive lock option for HDD to secure data; integrated protection from malware on malicious websites; integrated real-time detection and prevention of zero-day threats and advanced persistent threat (APT)

	attacks for Windows applications
Manageability	Out-of-band management independent of the power state and operating system state of PC; integrated utility to enable hardware-level testing outside the operating system; drivers available on OEM website for download
Certifications	Microsoft Windows 11; FCC, CE, RoHS, UL, EPEAT, Energy Star, TCO, MIL STD 810H; TUV Low Blue Light to protect eyes and preserve vision; ISO 9001, 14001, 20001, 27001 for OEM
Display	23.8" IPS, antiglare, minimum resolution 1920 × 1080, 16:9 aspect ratio, 1000:1 contrast ratio, 250 nits brightness, viewing angle 178°/178°; integrated 5 MP RGB webcam with IR sensor and dual microphone; monitor mode required
Operating System	Microsoft Windows 11 Professional with OEM Recovery DVD or option of Cloud Recovery

ANNEXURE - II

Parameter	Description of Specifications
Make & Model	HP 800 G6
Form Factor	Tower
Chassis	Tool-less chassis (tool-less hard drive, memory & optical drive removal)
Chipset	Commercial Class Intel® Q Series Chipset
Processor	Intel® Core i7 Processor, 10th Generation and above, with vPro Enabled
Memory	16 GB DDR, expandable up to 128 GB with 4 DIMM Slots
Storage	512 GB PCIe® NVMe™ M.2 SSD
Graphics	2 GB Graphics Card
Audio	Integrated audio controller with internal speaker of at least 2W
Display	21.5" with minimum resolution of 1920 × 1080, with VGA, HDMI, TCO 8.0 certified (same OEM as desktop)
Networking	Integrated Gigabit Ethernet; Wi-Fi Realtek 8822CE 802.11a/b/g/n/ac (2×2) Wi-Fi and Bluetooth 5 wireless card
Ports	1 audio-out; 1 power connector; 1 RJ-45; 2 SuperSpeed USB Type-A 10 Gbps; 2 SuperSpeed USB Type-A 5 Gbps; 2 USB Type-A 480 Mbps; 2 DisplayPort 1.4; 1 SuperSpeed USB Type-C 10 Gbps (15W output, DisplayPort 1.2)
Expansion Slots	1 M.2 2230; 1 PCIe 3.0 x16; 1 PCIe 3.0 x16 (wired as x4); 2 PCIe 3.0 x1; 2 M.2 2230/2242; 1 M.2 slot for WLAN and 2 M.2

	2230/2242 slots for storage
Bays	One 2.5" HDD; two 3.5" HDD
Keyboard	USB Wired Keyboard
Mouse	USB Optical Wired Mouse
Power Supply	Power supply with 92% power efficiency or better
Security	BIOS Config Utility (download); Client Catalog (download); System Software Manager (download); Cloud Recovery; Management Integration Kit for Microsoft System Center Configuration Management Gen 4; Driver Packs; Image Assistant Gen 5 (download)
Manageability	Out-of-band management independent of the operating system state and power state of PC; integrated utility to enable hardware-level testing outside the operating system; drivers available on OEM website for download
Certifications	Microsoft Windows 11; FCC, CE, RoHS, UL, EPEAT, Energy Star, TCO, MIL STD 810H; ISO 9001, 14001, 20001, 27001
Operating System	Microsoft Windows 11 Professional Operating System

TERMS AND CONDITIONS

1. The intending bidders should mention their turnover in the last three (03) Financial Years from **"maintenance of computer hardware"** supported by Chartered Accountant's Certificate.
2. The intending bidders should have executed a single AMC order with minimum 150 and above All-in-One Desktop Personal Computers in each of the last three (03) Financial Years (2022-23, 2023-24 & 2024-25). Copies of the Work Order /AMC orders should be furnished along with the bid.
3. The intending bidders should have Registered H.O/Branch Office at Hyderabad and running for last two (02) years as on bid calling date. Service Tax registration certificate should be submitted.
4. The intending bidders shall quote for AMC proposal with one Resident Engineer.
5. The Scope of Annual Maintenance Contract is preventive as well as comprehensive one i.e., promptly repairing/replacing damaged parts like Processor, Chipsets, SMPs, Electronic Circuits, plastic parts, CPU Cooling fans, Motherboards with equivalent cabinets, changing the nonworking mouse & Keyboards with equal or high configuration,

installing the Operating System Software's and other software provided by the High Court and all other related activities – both hardware and software - at the cost of the Annual Maintenance provider.

6. The successful bidder has to keep 05 Nos. of working USB Mechanical keyboards, 05 Nos. of working USB Optical Mouses, 05 Nos. of compatible Motherboards and 05 Nos. of Power adaptors for the AIOs as standby in the High Court for immediate replacement.
7. If the defective All-in-One Desktop Personal Computer (AIO PC) is not made operational beyond 48 hours, during AMC period, the successful bidder will be required to provide stand-by (AIO PC) of the same or higher configuration, failing which a penalty of Rs.200/-per day till the (AIO PC) is rectified will be imposed after 48 hours.
8. The successful bidder shall provide one (01) Qualified & Experienced Resident Engineer in the High Court on all working days and during the working hours for the maintenance of the above Computer hardware.
9. The successful bidder will have to furnish Unconditional Bank Guarantee @ 10% of the AMC value to the High Court for the State of Telangana valid for one (01) year within 15 working days of issue of Purchase Order, towards service guarantee.
10. The AMC amount will be paid to the successful bidder in four equal instalments i.e., at the end of each quarter, through the PAO and the amount will be directly credited to the account of the successful bidder.
11. The Registrar (Protocol) I/c. Registrar (I.T) (H.C.) may at his discretion ask the bidder for clarification of their bids including price.
12. The Registrar (Protocol) I/c. Registrar (I.T) (H.C.) reserves the right to accept or reject any or all the quotations without assigning any reasons.

The intending bidders shall submit their sealed quotations to the undersigned on or before 28-10-2026 (Thursday) during the office hours, duly superscribing the sealed cover about the Tender description.

**HYDERABAD
DATE: 14-10-2026**


**REGISTRAR (PROTOCOL)
I/c. REGISTRAR (I.T) (H.C)**